

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2570
ANSWERED ON:01.08.2017
Quantum of Foodgrain Procured
Patil Shri Kapil Moreshwar

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the quantum of wheat, rice, sugarcane and other kharif crops procured in various States of the country including Maharashtra particularly in backward and tribal areas during the last three years;
- (b) the number of farmers who benefitted from such a procurement particularly in backward and tribal areas, State-wise; and
- (c) whether the Government has taken any steps to provide remunerative prices of crops to the farmers particularly in backward and tribal areas of the country?

Answer

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a): The quantity of rice, wheat and coarsegrains procured for Central Pool during last three years, state-wise including Maharashtra are enclosed as Annexure-I, II and III respectively. State-wise procurement of Kharif pulses by all central nodal agencies during last year and current year is enclosed as Annexure-IV. However, separate details for backward & tribal areas are not maintained by Government of India. In the State of Maharashtra, procurement of foodgrains in the tribal areas is carried out by the Tribal Development Corporation and the procurement in non-tribal areas is carried out by the MARKFED.

The Government does not procure sugarcane directly from the farmers. However, sugar cane is procured mainly by sugar mills directly from the cane farmers for production of sugar.

(b): The number of farmers who benefitted from procurement of wheat and rice during Kharif Marketing Season (KMS) 2015-16, Rabi Marketing Season (RMS) 2016-17, KMS 2016-17 and RMS 2017-18 is at Annexure-V.

(c): The steps taken to ensure that farmers get remunerative prices/MSP of crops are enclosed at Annexure-VI.

ANNEXURE-I

ANNEX REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO 2570 TO BE ANSWERED ON 1ST AUGUST, 2017 IN LOK SABHA.

RICE PROCUREMENT FOR CENTRAL POOL

(Fig. in LMT)

S.No.

STATES/ UTs

KMS 2013-14

KMS 2014-15

KMS 2015-16

KMS 2016-17**

1

Andhra Pradesh

37.37

35.96

43.36

37.15

2

Telangana

43.53

35.04

15.79

35.93

3

Assam

0.00

0.15

0.42

0.42

4

Bihar

9.42

16.14

12.25

12.34

5

Chandigarh

0.12

0.10

0.16

0.13

6

Chattisgarh

42.90

34.23

34.42

46.62

7

Delhi

0.00

0.00

0.00

0

8

Gujarat

0.00

0.00

0.01

0

9

Haryana

24.06

20.15

28.61

35.83

10

Himachal Pradesh

0.00

0.00

0.00

0

11

Jharkhand

0.00

0.06

2.06

1.39

12

Jammu 7 Kashmir

0.00

0.00

0.07

0.08

13

Karnataka

0.00

0.88

0.55

0

14

Kerala

3.59

3.74

3.82

3.08

15

Madhya Pradesh

10.45

8.07

8.49

13.14

16

Maharashtra

1.61

1.99

2.30

3.06

17
Nagaland
0.00
0.00
0.00
0
18
Odisha
28.01
33.57
33.69
35.87
19
Pondicherry
0.00
0.00
0.00
0
20
Punjab
81.06
77.86
93.50
110.52
21
Rajasthan
0.00
0.00
0.00
0
22
Tamilnadu
6.84
10.51
11.92
1.42
23
Uttar Pradesh
11.27
16.98
29.10
23.54
24
Uttrankhand
4.63
4.65
5.98
7.06
25
West Bengal
13.59
20.32
15.68*
19.23
26
Others
0.00
0.00
0.00
0.01
Total
318.45
320.40
342.18
386.82

* does not include 11.19 LMT procured for State pool

** As on 28.07.2017

ANNEXURE-II

ANNEX REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO 2570 TO BE ANSWERED ON 1ST AUGUST, 2017 IN LOK SABHA.

WHEAT PROCUREMENT FOR CENTRAL POOL

(Fig. in LMT)

SL No

STATES/ UTs

RMS 2015-16

RMS 2016-17

RMS 2017-18

1

Punjab

103.44

106.49

117.06

2

Haryana

67.78

67.52

74.32

3

Uttar Pradesh

22.67

7.97

36.99

4

Madhya Pradesh

73.09

39.92

67.25

5

Bihar

0.00

0.00

0.00

6

Rajasthan

13.00

7.62

12.45

7

Uttrakhand

0.04

0.02

0.02

8

Chandigarh

0.11

0.07

0.08

9

Delhi

0.02

0.00

0.00

10

Gujarat

0.73

0.00

0.07

11

Jharkhand

0.00

0.00

0.00

12

Maharashtra

0.00

0.00

0.00

13

Himachal Pradesh

0.00

0.00

0.00
14
Jammu and Kashmir
0.00
0.00
0.00
15
West Bengal
0.00
0.00
0.00
TOTAL
280.88
229.61
308.24

ANNEXURE-III

ANNEX REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO 2570 TO BE ANSWERED ON 1ST AUGUST, 2017 IN LOK SABHA.

STATEMENT SHOWING PROCUREMENT OF COARSEGRAINS

Figures in Tonnes

KMS
COMMODITY
A.P.
TELANGANA
BIHAR
C. GARH
HARYANA
KARNATAKA
M.P.
MAH.
RAJ.
TOTAL

2014-15

JOWAR

6839

1643

5867

14349

BAJRA

0

MAIZE

4945

6438

301842

1619

314844

RAGI

135955

135955

2015 -16

JOWAR

7129

4947

16569

28645

BAJRA

5053

5053

MAIZE

22962

11

22973

RAGI

203769

203769

2016 -17

JOWAR

3733

3733

BAJRA

6341
6341
MAIZE
50000
12181
62181
RAGI
0
As on 28.07.2017

ANNEXURE-IV

ANNEX REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO 2570 TO BE ANSWERED ON 1ST AUGUST, 2017 IN LOK SABHA.

State-wise / Commodity-wise status of Procurement of kharif Pulses

(Fig. in MT)

Season

KMS 2015-16

KMS 2016-17

S.No.

State/Commodity

Tur

Urad

Tur

Urad

Moong

1

Madhya Pradesh

9964.21

3235.40

104119.86

27268.76

9233.46

2

Maharashtra

22257.21

54.43

404196.89

15591.69

7275.31

3

Andhra Praesh

314.75

0.00

582.95

702.30

3665.48

4

Telangana

10917.03

0.00

216481.00

72.60

3381.41

5

Karnataka

1569.71

0.00

313204.78

2113.10

5050.65

6

Gujarat

509.51

0.00

127088.30

1422.45

77.44

7

Rajasthan

0.00

486.13

0.00
18970.34
190094.95
8

Uttar Pradesh

0.00
1115.71
370.80
22322.60
0.00

9

Bihar

0.00
0.00
0.00
0.00
0.00
0.00

10

Haryana

0.00
0.00
0.00
0.00
1069.35

11

Tamil Nadu

-

-

0.00
118.54
0.00

Total Procurement

45532.41
4891.66
1166044.57
88582.38
219848.05

ANNEXURE-V

ANNEX REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO 2570 TO BE ANSWERED ON 1ST AUGUST, 2017 IN LOK SABHA.

Statement showing Number of farmers benefitted

S.No.

STATES/ UTs

Rice

Wheat

KMS 2015-16

KMS 2016-17*

RMS 2016-17

RMS 2017-18

1

Andhra Pradesh

276699

544124

-

-

2

Telangana

535007

1086196

-

-

3

Assam

7288

6482

-

-

4

Bihar

275484

287830

-
-
5
Chandigarh
3468
2235
1025
935
6
Chattisgarh
1110163
1327944
-
-
7
Delhi
0
0
-
-
8
Gujarat
335
1316
14
1700
9
Haryana
212351
556654
472313
690448
10
Himachal Pradesh
0
0
127
167
11
Jharkhand
53945
39480
-
-
12
Jammu & Kashmir
2812
2693
-
-
13
Karnataka
14587
0
-
-
14
Kerala
162737
125530
-
-
15
Madhya Pradesh
199984
287759
532907
738895
16
Maharashtra
111503

148073

-

-

18

Odisha

1078596

1087446

-

-

19

Puducherry

0

0

-

-

20

Punjab

1206216

940560

834655

843446

21

Rajasthan

0

0

38942

110338

22

Tamilnadu

850640

73367

-

-

23

Uttar Pradesh

433556

435320

166073

800646

24

Uttrankhand

51772

79470

710

654

25

West Bengal

1244256

373299

-

-

Total

7831399

7405778

2046766

3187229

* KMS 2016-17 is under progress. Data reported as on 26.07.2017

ANNEXURE-VI

ANNEX REFERRED TO IN REPLY TO PART (c) OF UNSTARRED QUESTION NO 2570 TO BE ANSWERED ON 1ST AUGUST, 2017 IN LOK SABHA.

The steps taken to ensure that farmers get remunerative prices/MSP of crops are as follows:-

- 1: The minimum support prices (MSP) are announced by the Government of India at the beginning of the sowing season for crops on the basis of the recommendations of the Commission for Agricultural Costs and Prices (CACP) which determines the MSP based on the input costs and margin to farmers. FCI and State Govt. Agencies procure the foodgrains at MSP fixed by Government of India (GOI).
- 2: MSP (Minimum Support Price) operations are given wide publicity through pamphlets, banners, sign boards radio, TV and advertisements through print & electronic media regarding MSP, quality, specifications, purchase system, and so on to spread awareness so that the farmers may bring their produce conforming to the specifications.
- 3: Procurement centres are opened by respective State Govt. Agencies/ FCI taking into account the production, marketable surplus, convenience of farmers and availability of other logistics / infrastructure such as storage and transportation etc. Large number of

temporary purchase centres in addition to the existing Mandis and depots/godowns are also established at key points for the convenience of the farmers.

4: The agricultural produce brought by a farmer is procured by Govt. agencies and payments are made through account payee cheque/RTGS/electronic mode.

5: Thrust has been given upon enlarging the reach of MSP operations in the eastern states i.e U.P (Particularly Eastern UP), Bihar, West Bengal, Jharkhand and Assam. GOI has allowed engagement of private players in procurement of paddy/Rice at MSP in Eastern States and accordingly, private players were engaged in UP, Jharkhand and W.B.

6. Under Price Support Scheme (PSS), the procurement of oil seeds, pulses and cotton through Central Nodal Agencies at the Minimum Support Price (MSP) is also undertaken. The basic objectives of PSS are to provide remunerative prices to the growers for their produce with a view to encourage higher investment and production and to safeguard the interest of consumers by making available supplies at reasonable prices with low cost of intermediation.

7. Further, Government of India also implements Market Intervention Scheme (MIS) for procurement of agricultural and horticultural commodities which are perishable in nature and are not covered under the Price Support Scheme (PSS). The objective of intervention is to protect the growers of these commodities from making distress sale in the event of a bumper crop during the peak arrival period when the prices tend to fall below economic levels and cost of production.
